

Central Administrative Tribunal
Principal Bench, New Delhi.

CP-208/2005 in
CA-1179/2004

New Delhi this the 19th day of July, 2005.

Hon'ble Shri V.K. Majotra, Vice-Chairman(A)
Hon'ble Shri Shanker Raju, Member(J)

Ashok Kumar Sharma,
S/o Sh. Siri Chand,
Ex-Assistant Superintendent,
Kendriya Vidyalaya Sangathan.

.... Petitioner

(through Sh. K.K. Sharma, Advocate)

Versus

Sh. Rangla Jamuda,
Commissioner,
Kendriya Vidyalaya Sangathan,
Shaheed Jeet Singh Marg,
18, Institutional Area,
New Delhi.

.... Respondents

(through Sh. Jai Raman, proxy for Sh. S. Rajappa, Advocate)

Order (Oral)
Hon'ble Sh. Shanker Raju, Member(J)

Giving liberty to the petitioner to assail an order passed by the respondents on 20.06.2005, the present C.P. is disposed of. Notices to the respondents are discharged.

(Shanker Raju)

Member(J)

(V.K. Majotra)
Vice-Chairman(A)

/vv/